

(x) The Export of Gum Karaya (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 1630 in Gazette of India dated the 9th June, 1973.

(xi) The Export of De-oiled Rice Bran (Inspection) Amendment Rules, 1973, published in Notification No. S.O. 1631 in Gazette of India dated the 9th June, 1973.

(xii) The Export of Organic Chemicals (Inspection) Second Amendment Rules, 1973, published in Notification No. S.O. 1693 in Gazette

of India dated the 16th June, 1973.

[Placed in Library. See No. LT-5212/73].

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, PROMISES, ETC.

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI B. SHANKARANAND): I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—

Fourth Lok Sabha

- (i) Statement No. XXVIII
- (ii) Statement No. XXXI
- (iii) Statement No. XXX
- (iv) Statement No. XXVIII
- (v) Statement No. XXXI
- (vi) Statement No. XXI

Fifth Lok Sabha

- (vii) Statement No. XXII
- (viii) Statement No. XIV
- (ix) Statement No. XIII
- (x) Statement No. VII
- (xi) Statement No. V
- (xii) Statement No. III
- (xiii) Statement No. IV

- Sixth Session, 1968
- Seventh Session, 1969
- Eighth Session, 1969
- Ninth Session, 1969
- Tenth Session, 1970
- Twelfth Session, 1970

- Second Session, 1971
- Third Session, 1971
- Fourth Session, 1972
- Fifth Session, 1972
- Sixth Session, 1972
- Seventh Session, 1973
- Seventh Session, 1973

[Placed in Library. See No. LT-5213/73].

12.54 hrs.

STATEMENTS SHOWING REPLIES TO RECOMMENDATIONS CONTAINED IN CHAPTER V OF EIGHTEENTH REPORT OF COMMITTEE ON WELFARE OF S. C. AND S. T.

SHRI BUTA SINGH (Rupar): I beg to lay on the Table Statements (Hindi and English versions) showing the replies to the recommendations

contained in Chapter V of the Eighteenth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes relating to action taken by Government of the recommendations contained in their Ninth Report regarding reservations for Scheduled Castes and Scheduled Tribes in the State Bank of India, which were not furnished by Government in time for inclusion in the Report.